

dt. 16/6/95
Order/Judgement despatched
to Applicant respondent (s)
on 06/7/95

(22)

8
1017

R.P. no. 80/95
by circulation
2/4/8

Tribunals order in
R.P. no. 80/95 in O.A. no. 135/90

Date - 11-08-95.

By this application the respondents seek review of the order dated 16-6-95 in O.A. no. 135/90. All the grounds which have been raised in the Review petition were agitated by the Ld. Counsel for the respondents after which the order came to be passed. None of the grounds stated in the R.P. Warrant review of the order already passed. The review petition no. 80/95 is dismissed.

M.P. no. 791/95
for extension of
time fixed on 10.11.95
2/3/11

(MS. DESHPANDE)
V.C.